

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 329 of 2013

Dated : 31st July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

PTC (India) Ltd. ... Appellant(s)

Versus

P.S.E.R.C. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Ravi Kishore
Mr. Rajiv Bhardwaj**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2**

ORDER

Learned counsel for the appellant seeks some time to file rejoinder. He is permitted to file the same by 18th August, 2014 after serving copy thereof on the other side.

Post the matter for hearing on **22nd August, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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